# GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO.566 TO BE ANSWERED ON DECEMBER 12, 2022

# **CONSTRUCTION OF HOUSES UNDER PMAY (U)**

### NO.566. SHRI TIRUCHI SIVA:

## Will the Minister of Housing and Urban Affairs be pleased to state:

- (a) the number of houses constructed for the poor under the Pradhan Mantri Awas Yojana-Urban (PMAY-U) since the past five years, State/UT-wise;
- (b) whether Government has been able to achieve its target of constructing 2 crore houses;
- (c) if so, the details thereof and if not, whether Government has set any timeline for executing the scheme; and
- (d) if so, the details thereof and the number of beneficiaries listed under the said scheme?

### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI KAUSHAL KISHORE)

- (a) Ministry of Housing and Urban Affairs has been implementing Pradhan Mantri Awas Yojana-Urban (PMAY-U) under "Housing for All" Mission since June, 2015 to provide Central assistance to implementing agencies through States/ Union Territories (UTs) for providing all-weather pucca houses with basic civic services to all eligible beneficiaries including the poor in urban areas. State/ UT —wise details of number of houses sanctioned since inception of the scheme and completed during last five years are at Annexure.
- (b) to (d) States/ UTs have undertaken demand survey under PMAY-U for assessing actual demand of housing. Total assessed demand of houses reported by States/UTs under the scheme was 112.24 lakhs. Based on the project proposals submitted by States/ UTs, a total of 122.69 lakh houses were sanctioned till 31 March 2022. Against the sanctioned houses, more than 106 lakh have been grounded for construction; of which 64.60 lakh are completed/ delivered to beneficiaries. The scheme period has been extended till 31.12.2024 to complete all the houses sanctioned upto 31.03.2022. Completion of projects generally takes 12-36 months in different verticals of the Scheme. Out of the total 122.69 lakh sanctioned houses, around 37lakhhouses have been sanctioned in the last two years. States/ UTs have been advised to expedite the construction of sanctioned houses so that all houses are completed within the stipulated timeline as per Detailed Project Reports.

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State/ UT-wise details of houses sanctioned and completed for during the last five years (FY 2017-18 to 2021-22) under Pradhan Mantri Awas Yojana-Urban

Sr.No.	States/UTs	Number of Houses sanctionedsinceincepti on	Number of Houses CompletedduringFY2 017-18to 2021-22
1	AndhraPradesh	20,74,770	4,73,525
2	Bihar	3,27,321	83,640
3	Chhattisgarh	3,06,043	1,38,947
4	Goa	3,150	2,802
5	Gujarat	10,60,383	6,81,642
6	Haryana	1,66,762	49,135
7	HimachalPradesh	13,249	6,948
8	Jharkhand	2,34,369	1,04,501
9	Karnataka	7,06,352	2,50,096
10	Kerala	1,66,661	98,101
11	MadhyaPradesh	9,60,261	4,79,431
12	Maharashtra	15,11,619	6,12,065
13	Odisha	2,13,846	99,612
14	Punjab	1,32,916	49,784
15	Rajasthan	2,76,766	1,25,688
16	Tamil Nadu	6,88,862	4,29,315
17	Telangana	2,49,467	2,07,711
18	UttarPradesh	16,89,827	10,46,957
19	Uttarakhand	62,763	23,261
20	WestBengal	6,91,150	2,58,481
;	Sub- total(States):-	115,36,537	52,21,642
21	ArunachalPradesh	9,002	2,735
22	Assam	1,61,478	43,252
23	Manipur	56,037	5,058
24	Meghalaya	4,759	652
25	Mizoram	40,756	5,054
26	Nagaland	32,335	5,137
27	Sikkim	704	182
28	Tripura	94,162	56,466
Sub- total(N.E.States):-		3,99,233	1,18,536
29	A&NIsland(UT)	378	44
30	Chandigarh(UT)	1,271	1,121
31	UT ofDNH & DD	10,481	6,328
32	Delhi(NCR)	30,195	27,065
33	J&K (UT)	49,146	11,492
34	Ladakh(UT)	1,366	481
35	Lakshadweep(UT)	-	
36	Puducherry(UT)	16,394	6,129
Sub- total (UT) :-		1,09,231	52,660
	GrandTotal:-	120.45Lakh**	54,66,704*

<sup>\*</sup> Includes completed73,866 houses of JnNURM during the last five years.

<sup>\*\*</sup> Out of 122.69 lakh houses sanctioned as on 31.3.2022, 2.24 lakh non-starter houses have been curtailed bysome States against which States to put up new proposals under BLC.